

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/110/2021
NAME OF THE COMPANY	TZ Mobiles Pvt Ltd
NAME OF THE PETITIONER(S)	Mudra Agarwal
NAME OF THE RESPONDENT(S)	TZ Mobiles Pvt Ltd
UNDER SECTION	59 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned Counsel for Petitioner appeared via video conference.

Matter stands adjourned for further consideration on 25.08.2021.

  
**MEMBER (T)**

  
**MEMBER(J)**

**Syamala**